



HIGH COURT LEGAL SERVICES COMMITTEE
(Constituted Under the Legal Services Authorities Act, 1987)
HIGH COURT OF CHHATTISGARH, BODRI AT BILASPUR
(Telephone No. : 07752241023 ; E-Mail ID : hclsc.cg@gov.in)



NOTIFICATION

F. No. : /Hclsc-Panel/2024

Bilaspur, Date : -01-2024

As per rule 8 (1) & (2) of National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 (as amended vide notification F. No. L/61/10/Nalsa Dated 28-08-2019 (Published in the Gazette of India on 06-09-2019) Hon'ble the Chairman of the Chhattisgarh High Court Legal Services Committee, Bilaspur in consultation with the Advocate General and the Monitoring & Mentoring Committee has been pleased to empanel the following Advocates in addition to the current panel as Legal Services Advocate with Chhattisgarh High Court Legal Services Committee, Bilaspur for the period of three years i.e. from 22nd January, 2024 to 21st January, 2027 :-

No.	Name of Advocate	Bar Counsel Reg. No.	Mob. No.
1	Mr. Ashok Kumar Varma	MP 27A / 1975	9408900238
2	Mr. Uttam Kumar Pandey	CG/400/A- / 1985	8770507172
3	Mr. Shailendra Dubey	966 / 1985	9827184655
4	Mr. Mahendra Pal Singh Bhatia	889 / 1987	9425236123
5	Ms. Nirupama Bajpai	464 / 1990	9826354144
6	Mr. Sudhir Kumar Bajpai	MPCG1816 / 1990	9425535270
7	Mr. Rajesh Kumar Jain	1985 / 1990	9827167964
8	Mr. Amar Nath Pandey	CG-1139 / 1991	9826820081
9	Ms. Sofia Khan	CG-78 / 1992	9827401725
10	Mr. Udaibhan Nath Shah Deo	739 / 1994	9754456850
11	Mr. Sanjeev Kumar Agrawal	180 / 1995	9893706372
12	Mr. Hanuman Prasad Agrawal	2799 / 1996	8871377996
13	Mr. Jameel Akhtar Lohani	CG-1583 / 1997	9826501123
14	Mr. Nilkanth Malviya	CG-1586 / 1999	9827408544
15	Mr. Barun Kumar Chakrabarty	3610 / 1999	7999855548
16	Mr. Sandeep Yadav	3900 / 2000	9827117713
17	Mr. Ashutosh Singh Kachhawaha	3583 / 2000	9827171828
18	Mr. Ashok Kumar Swarnakar	4754 / 2000	9425226973
19	Mr. Satya Prakash Verma	3270 / 2000	9826157985
20	Mr. Achyuta Nand Pandey	73 / 2000	9826148619
21	Mr. B.Prabhakar Rao	CG-373 / 2001	7987258770

contd.

22	Mr. Ratnesh Kumar Agrawal	622 / 2002	9827497567
23	Mr. Pushpendra Singh Baghel	CG/485-B/TR / 2002	7974940081
24	Mr. Saurabh Dangi	365 / 2005	9993566621
25	Mr. Adhiraj Surana	SBC/CG/660 / 2006	9993014041
26	Mr. Shishir Dixit	CG/792-B/TR / 2007	9425812680
27	Mr. Rajesh Roshan Singh	CG/423/2007	9892897178
28	Ms. Sareena Khan	403 / 2008	9770934388
29	Mr. Vaibhav Shukla	CG/585 / 2009	9009996333
30	Ms. Rajni Soren	461-A/TR / 2009	8982844625
31	Mr. Akhilesh Mishra	738 / 2009	9826381630
32	Mr. Shivang Dubey	187 / 2011	9893014398
33	Mr. Rohit Sharma	CG/466 / 2011	7610692194


 Secretary
 High Court Legal Services Committee
 Bilaspur

Endtt. No. : /Hclsc-Panel/2024

Bilaspur, Date : -01-2024

Copy forwarded to :-

1. The Personal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, Judge, High Court of Chhattisgarh, Bilaspur & Executive Chairman, Chhattisgarh State Legal Services Authority, Bilaspur for information of his Lordship.
3. The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, Judge, High Court of Chhattisgarh, Bilaspur & Chairman, High Court Legal Services Committee, Bilaspur for information of his Lordship.
4. The Private Secretary to Hon'ble Mr. Justice Sanjay S. Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, Judge, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
8. The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

9. The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. The Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. The Advocate General, Government of Chhattisgarh, Bilaspur for information.
17. The Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. The Registrar (Judicial), High Court of Chhattisgarh, Bilaspur for information.
19. The Registrar (Comp.)/C.P.C., High Court of Chhattisgarh, Bilaspur for information and uploading the same on the C.G. High Court website.
20. The Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
21. The Secretary, High Court Bar Association, High Court of Chhattisgarh, Bilaspur for information.


19.01.24
Secretary
High Court Legal Services Committee
Bilaspur